

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/31(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS MUKESH PANDEY
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Rahul Auddy, Adv.] For the PNB

Mr.Aditya Goptu, Adv.]

Ms.Manju Bhuteria, Adv.] For the Personal Guarantor

Ms.Shreya Choudhury,Adv.]

O R D E R

1. Ld.Counsel on both sides present.
2. Ld.Counsel for the Personal Guarantor has raised an issue in regard to the maintainability of this petition.
3. Post the matter on **31/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**